THE INDIAN TEA CONTROL (AMENDMENT) ACT, 1950

No. IX of 1950



An Act further to amend the Indian Tea Control Act, 1938.

[27th February, 1950]

 ${f B}_{f E}$ it enacted by Parliament as follows:—

- 1. Short title and commencement.—(1) This Act may be called the Indian Tea Control (Amendment) Act, 1950.
 - (2) It shall come into force on the first day of April, 1950.
- 2. Amendment of section 1, Act VIII of 1938.—In section 1 of the Indian Tea Control Act, 1938 (hereinafter referred to as the said Act),—
 - (i) in sub-section (2), the words and letter "except Part B States" shall be omitted; and
 - (ii) in sub-section (4), for the figures "1950" the figures "1955" shall be substituted.
- 3. Substitution of "India" for "the States" in sections 2, 11, 15, 16 and 27 in Act VIII of 1938.—In clause (c) of section 2, in clause (a) of section 11, in the proviso to sub-section (1) of section 15, in the proviso to sub-section (2) of section 16, and in sub-section (1) of section 27 of the said Act, for the words "the States", wherever they occur, the word "India" shall be substituted.
- 4. Amendment of section 2, Act VIII of 1938.—In section 2 of the said Act, clause (gg) shall be omitted.
- 5. Amendment of section 3, Act VIII of 1938.—In clause (c) of sub-section (1) of section 3 of the said Act, for the words and letter "one to represent tea estates in the States and one to represent tea estates in Part B States", the words and letters "one to represent tea estates in Part A States and Part C States and one to represent tea estates in the States of Mysore and Travancore-Cochin" shall be substituted.
- 6. Amendment of section 12, Act VIII of 1938.—In sub-section (2) of section 12 of the said Act, for the words and letters "a Part A State or a Part C State", the words "any State" shall be substituted.
- 7. Substitution of "1950" for "1948" in sections 14, 26, 27 and 28 in Act VIII of 1938.—In sub-section (1) of section 14, section 26, section 27 and in sub-section (1) of section 28 of the said Act, for the figures "1948", wherever they occur, the figures "1950" shall be substituted.
- 8. Omission of section 25, Act VIII of 1938.—Section 25 of the said Act shall be omitted.
- 9. Amendment of section 26, Act VIII of 1938.—In section 26 of the said Act,—
 - (i) for the figures "1946" the figures "1948" shall be substituted; and
 - (ii) for the words "five per cent." the words "two per cent." shall be substituted.
- 10. Amendment of section 27, Act VIII of 1938.—In sub-sections (1) and (2) of section 27 of the said Act, for the words "four per cent.", wherever they occur, the words "five per cent." shall be substituted.

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